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भी नियक्त कर दिया गया है। "गृह" के वे निवासी जो सारा दिन और कभी-कभी रात में भी प्रशिक्षण के लिये, बाहर रहते हैं, उनके छोटे बच्चों की देख भाल इस प्रयोजन के लिये नियम्त कर्मचारी करते हैं।

'गृह' में रहने वाले बच्चों पर, प्रतिमास प्रति बच्चा ४०.०० रुपये खर्च स्राता है।

†[THE MINISTER OF EDUCATION (Dr. K. L. Shrimali): (a) Yes, Sir; originally that was the purpose.

(b) 28; 142.

A statement is laid on the Table of the House. (See Appendix XL, Annexure No. 49.)

(c) Yes, Sir.

Six years.

A statement is laid on the Table of the House. (See below).

STATEMENT

Children below 6 years of age stay along with their mothers in the Home and children above 6 years of age are admitted in the Arya Orphanage for which Rs. 20 per head per month is paid to the institution. A Nursery Teacher has also been appointed to look after the children below 6 years of age who stay in the Home along with their mothers. The small children of those inmates who go and stay out for the whole day and sometimes at night too, for training, are being looked after by the care-taking staff which has been appointed for this purpose.

The expenditure on children who stay in the Home, comes to Rs. 40 per month, per child.]

दिल्ली के कालिजों में हरिजन विद्यार्थि यों का दाखिला

*४८८. श्री महाबीर दासः क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या हरिजन विद्यार्थियों से रामजस कालेज, करोड़ीमल कालेज तथा दिल्ली के भ्रन्य कालेजों में दाखिले के समय दाखिला शुल्क, कालेज शुल्क ग्रौर ग्रन्यान्य शुल्क लिये जाते हैं; ग्रौर
- (ख) यदि हां, तो ऐसा करने के क्या कारण हैं ?

†[Admission of Harijan Students in Delhi Colleges

- *488. SHRI MAHABIR DASS: Will the Minister of Education be pleased to state:
- (a) whether admission fee, college fee and other fees are collected from the Harijan students at the time of admission in the Ramjas College, the Kirori Mal College and other colleges in Delhi; and
- (b) if so, what are the therefor?]

शिक्षा मंत्री (डा० फालू लाल श्रीमाली):

(क) ग्रौर (ख) सूचना की जा रही है स्रौर यथासमय राज्य सभा पटल पर रख दी जाएगी।

†[THE MINISTER OF EDUCATION (Dr. K. L. SHRIMALI): (a) and (b) The information is being collected and will be laid on the Table of the Rajya Sabha in due course.]

[Transferred to the *****489. 28thAugust, 1962.]

IMPORT OF CAPITAL GOODS AGAINST INDUSTRIAL LICENCES

*490. SHRI N. SRI RAMA REDDY: Will the Minister of STEEL AND HEAVY